

the Minister of URBAN DEVELOPMENT be pleased to refer to reply given to Unstarred Question No. 6144 on September 9, 1991 and state:

(a) whether the work relating to the remaining 193 cases has since been completed;

(b) if not, the reasons therefor; and

(c) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The work of glazing has been completed in 173 cases out of 193. In the remaining 20 cases, the work is in progress and is expected to be completed by July, 1992.

Works Undertaken by NBCC

8359 DR. Y. S. RAJASEKHAR REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether any complaint was received regarding the construction work under taken by the National Buildings Construction Corporation during the past five years in the Union Territory of Delhi;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[*Translation*]

Import of Modified Car for Disabled

8360. SHRI BHUWAN CHANDRA

KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have accorded approval to import any modified tax-free car to the convenience and demand of the disabled persons of the country, especially war disabled military officers (retired);

(b) if so, the details thereof;

(c) whether the Government have started import and also indigenous manufacture of such tax-free modified cars;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) Government have not accorded approval to import any modified tax free car.

(b) Does not arise.

(c) and (d). passenger cars fitted with handicapped control gadgets are being manufactured by M/s. Maruti Udyog Ltd. for disabled persons.

(e) Does not arise.

[*English*]

DDA Plots to Retiring Persons

8361. SHRI VIJAYNAVAL PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority invited applications upto December 1991 from retired persons registered with the DDA for allotment of plots at Rohini Residential Scheme;

(b) if so, the number of plots allotted to them;

(c) if not, the reasons thereof; and

(d) the time by which the allotment of plots is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a). Yes, Sir.

(b) to (d) Out of 182 applications received, 172 have been found eligible, and will be given plots according to their priority number under the scheme. Plots will be hand over as and when the necessary trunk and peripheral services have been completed. DDA have reported that subject to infrastructure being available, all eligible persons will be covered by the end of the 8th Plan.

Central Investment Subsidy to Assam

8362. SHRI PROBEN DEKA: Will the PRIME MINISTER be please to state:

(a) whether the claims of Central Investment Subsidy to Assam are lying pending with the Union Government;

(b) if so, the details thereof; and

(c) the time by which these claims are likely to be settled?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURJEN) : (a) to (c). During the year 1990-91, an amount of 5.36 crores was reimbursed to the Government of Assam towards claims under the Central Investment Subsidy Scheme. In respect of claims amounting to Rs.19.29 lakhs, certain clarifications have been sought from the State Government. Eligible Claims out of these

will be reimbursed when funds become available.

[Translation]

Allotment of Land to Petrol Pumps Gas Agencies

8363 SHRI SHIV SHARAN VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the land available at present with the Delhi Development Authority in Delhi for allotment of Petrol Pumps, Gas agencies and L. D. O . Kerosene agencies;

(b) the number of houses of different categories made available by the D. D.A. under 21/2% quota of out of turn allotment during the years 1991-92 and 1992-93;

(c) the category-wise and location-wise details thereof;

(d) whether some of the houses of Janta category and LIG category are lying vacant in Sarita Vihar and Vasant Kunj pending for allotment for one reason or the other; and

(e) whether the Government have received any complaint of corruption and irregularities against the housing Commissioner working in D.D.A. ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No site for Gas agencies, L.D.O. or Kerosene agencies are available for allotment with DDA at present. 4 Petrol Pumps sites are available in Dwarka Project area.

(b) 152 flats/ allocations of different categories became available under the out of turn quota in the year 1991-92 No flat under out of turn quota has become avail-